

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 20.08.2020 (THURSDAY)**

**COURT OF CHAIRPERSON (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. V.P. Singh, Member (Technical) and Hon'ble Dr. Alok Srivastava, Member (Technical)**

## **For Admission (Fresh Cases)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 692 of 2020	Securities and Exchange Board of India Vs. Kerala Housing Finance Ltd. (KHFL) & Ors.	Pratap Venugopal	
<b>2.</b>	Comp. App. (AT) (Ins) No. 694 of 2020	Shree Sidhivinayak Cotspin Pvt. Ltd. & Anr. Vs. Resolution Professional of Maruti Cotex Ltd. & Anr.	Varsha Banerjee	Abhishek Anand
<b>3.</b>	Comp. App. (AT) (Ins) No. 695 of 2020	Sumilon Polyester Pvt. Ltd. (Formerly Sumilon Polyester Ltd.) Vs. Parikh Packaging Pvt. Ltd.	Malak Bhatt	

## **For Admission (After Notice)**

<b>4.</b>	Comp. App (AT) (Ins) No. 426 of 2020	NCC Ltd. Vs. Golden Jubilee Hotels  <b>With</b>	Adhish Srivastava	Vijay Kaundal
<b>5.</b>	Comp. App (AT) (Ins) No. 430 of 2020	Consolidated Engineering Company Vs. Subodh Kumar Agarwal & Ors.  <b>With</b>	Kumar Anurag Singh	Vijay Kaundal
<b>6.</b>	Comp. App. (AT) (Ins) No. 432 of 2020	Infinity Interiors Pvt. Ltd. Vs. Subodh Kumar Agarwal & Ors.  <b>With</b>	Kumar Anurag Singh	Vijay Kaundal
<b>7.</b>	Comp. App. (AT) (Ins) No. 438 of 2020	Laxmi Narayan Sharma Vs. Subodh Kumar Agrawal, Resolution Professional, Golden Jubilee Hotels Pvt. Ltd. & Ors.	Sumedha Chadha	Pankaj Vivek

<b>8.</b>	Comp. App. (AT) (Ins) No. 546 of 2020	Rajratan Babulal Agarwal Vs. Solartex India Pvt. Ltd. & Ors.	Anish Agarwal	Sameer Agarwal-R1 Kailash T. Shah-R2
<b>9.</b>	Comp. App. (AT) (Ins) No. 628 of 2020	Jet Aircraft Maintenance Engineers Welfare Association Vs. Ashish Chhawchharia Resolution Professional for Jet Airways (India) Ltd.	Kumud Shekhar	Aman Gandhi Ashish Chhawchharia-R1 Raunak Dhillon-R2 Chirag Kamdar-R3 Siddharth Srivastava- R4
<b>10.</b>	Comp. App. (AT) (Ins) No. 644 of 2020	NRC Employees Union Vs. Vikas Prakash Gupta Resolution Professional & Ors.  <b>With</b>	Archit Krishna	Vikram Hegde
<b>11.</b>	Comp. App. (AT) (Ins) No. 662 of 2020	All India Industrial and General Workers Union & Anr. Vs. Vikas Gupta, Resolution Professional & Anr.	Ronita Bhattacharya	Vikram Hegde-R1 Himanshu Satija-R2

**For Hearing**

<b>12.</b>	Comp. App. (AT) (Ins) No. 490 of 2020  <b>Part Heard</b>	Shakambri Traders Vs. Venkataramanarao Nagarajan, Liquidator of Ashok Magnetics Ltd. & Anr.	S. K. Goyal	Venkataramanrao Nagarajan Rajesh Bohra-R2
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**By the order of Hon'ble Acting Chairperson**

**-sd/-  
Registrar**